

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 212
IB-366/ND/2022
IA-2764/2022

IN THE MATTER OF:

Union Bank of India ... **Applicant/Petitioner**

Versus

Mr. Dinesh Gupta ... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 29.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Samarendra Kumar and Mr. Vishnu Jaysaval
Advs.

For the Respondent : Ms. Nattasha Garg and Ms. Anjali Sharma Advs.

ORDER

IA-2764/2022: List before the Regular Bench on 17.11.2022.


(BINOD KUMAR SINHA)
MEMBER (T)


(BACHU VENKAT BALARAM DAS)
MEMBER (J)